

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 34

IA 139/2023 in C.P. (IB)/30(MB)2017

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Marmagoa Steel Ltd**

Appearance (via video-conference):

For the Applicant : Ms. Bency Ramakrishnan i/b Mr.
Pulkitesh Dutt Tiwari
For the Liquidator : Ms. Shaila Taware, Advocate

Section 60(5) u/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 04.05.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant